

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/259(KB)2021  
IA(I.B.C)/753(KB)2024,  
IA(I.B.C)/752(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024**

IN THE MATTER OF	<b>WAYS ESTATES LIMITED REPRESENTED BY ABHAY RAJ DIRECTOR</b>
UNDER SECTION	<b>IBC UNDER SEC 10</b>

**Appearances (via video conferencing/physically)**

Mr. Sidhartha Sharma, Adv. : For Liquidator  
Mr. Rishav Dutt, Adv.  
Mr. Aman Kataruka, Adv.

Mr. Aditya Tibrewal, liquidator in person

**ORDER**

1. Ld. Counsel for the liquidator present. Liquidator present in person.
2. **IA(I.B.C)/753(KB)2024**
  - i. This IA has been filed for taking on record Preliminary Report at page 6-13. This IA is accompanied by an affidavit of liquidator at page 5.
  - ii. Preliminary Report is taken on record. IA is allowed and **disposed of**.
3. **IA(I.B.C)/752(KB)2024**
  - i. Post this IA on **13/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**